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Title : Introduction of the Appropriation (No. 5) Bill, 2005. (Motion adopted and Bill Passed).

MR. SPEAKER: Now, we will take item No.18. Shri P. Chidambaram.

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2005-06.

MR. SPEAKER : The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2005-06 "

*The motion was adopted.*

SHRI P. CHIDAMBARAM: I introduce\*\* the Bill.

MR. DEPUTY-SPEAKER: Now the House will take up item No. 19. The Minister may move that the Bill be taken into consideration.

SHRI P. CHIDAMBARAM : I beg to move:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2005-06 be taken into consideration."

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\* Published in the Gazette of India, Extraordinary, Part-II, Section-2, dated 15.12.2005

\*\* Introduced with the Recommendation of the President.

MR. DEPUTY-SPEAKER: The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2005-06 be taken into consideration."

*The motion was adopted.*

MR. DEPUTY-SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

*The motion was adopted.*

*Clauses 2 and 3 were added to the Bill.*

*The Schedule was added to the Bill.*

*Clause 1, the Enacting Formula and the Long Title were added to the Bill.*

SHRI P. CHIDAMBARAM: I beg to move:

"That the Bill be passed."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be passed."

*The motion was adopted.*

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